NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. Company Appeal/18/2023

CORAM:
SMT. ANURADHA BHATIA **SHRI KISHORE VEMULAPALLI**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023

NAME OF THE PARTIES: **Aesoteric Handcraft Private Limited**
V/s
Registrar Of Companies, Mumbai

APPEARANCE :

FOR THE PETITIONER **:** Mr. Jonas Thomas

FOR THE RESPONDENT **:** Absent

Section: 252(1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Counsel appearing for the Petitioner is directed to submit two sets of hard copies of Company Appeal/18/2023 before the adjourned date. List the matter on **21.04.2023** for hearing.

Sd/- **Sd/-**
ANURADHA BHATIA **KISHORE VEMULAPALLI**
Member (Technical) **Member (Judicial)**
09.03.2023
Sushil